

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Application No. 275 of 2017 (SZ)

R. Kalistas,
S/o. Mr. Rokkis,
K.R. Puram, College Road,
Thoothur Post,
Kanyakumari District.

....Applicant

Vs

The State of Tamil Nadu,
Rep. by the Secretary,
Department of Environment and Forests,
Fort St. George,
Chennai – 600 005 & others

... Respondents

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**Filed by
Thiru. C. Kasirajan
Advocate, Chennai.**

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SOUTHERN ZONE, CHENNAI.**

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Vs

1. The State of Tamil Nadu,
Rep. by the Secretary,
Department of Environment and Forests,
Fort St. George,
Chennai – 600 005.
2. The Chairman,
Tamil Nadu Pollution Control Board
76, Mount Salai, Guindy
Chennai – 600 032.
3. The Director of Environment,
No.1, Jennies Road,
Panakal Building,
Saidapet, Chennai – 600 015.
4. The Union of India,
Rep. By the Secretary to the Government,
Ministry of Environment and Forests,
VI Floor, CGO Complex,
Paryavaran Bhavan, Lodhi Road,
New Delhi.
5. The District Environment Engineer / Convener,
Tamil Nadu Pollution Control Board,
No.30, Kesari Street, Mathias nagar,
Nagercoil – 629 001.
Kanyakumari District.
6. The District Collector,
Kanyakumari District,
At Nagercoil.
7. The Executive Officer,
Kollencode Panchayat,
Kollencode, Kanyakumari District.

...Respondents


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

REPORT FILED ON BEHALF OF THE 2ND & 5TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, Tmt. R.Sarasavani, D/o. Thiru. Raghavan, Hindu, aged about 55 years, having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 2nd & 5th Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that, in pursuance to the orders of the Hon'ble NGT dt.24.09.2020, the following are submitted with respect to the present status of the Solid Waste Management site of Kollencode Town Panchayat, Kanyakumari District

i. The complaint Municipal Solid Waste treatment site of Kollencode Town Panchayat located at S.F. No.679/1 of Kollencode Village, Vilavancode Taluk, Kanyakumari District was inspected by the District Environmental Engineer and Assistant Environmental Engineer, TNPCB, Nagercoil on 15.10.2020 and in the presence of the Executive Officer, Kollencode Town Panchayat. It was observed that the municipal solid waste treatment facility was found closed and not in operation. No municipal solid waste was found stored in the premises (Photographs enclosed).

ii. The Executive Officer, Kollencode Town Panchayat, Kanyakumari District has informed the following:



JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

- a. The total population of the Kollencode Town Panchayat is 39200 as on 15.10.2020
- b. There are 21 wards consisting of 9490 households and 755 commercial establishments.
- c. The total quantity of municipal solid waste generated is 2.27 tons/day, of which wet waste is 0.45 tons/day and dry waste is 1.82 tons/day.
- d. The dry waste consists mainly of plastic waste and the wet waste is organic in nature.
- e. The household from 9 wards located along the coastal stretch handover both the wet organic waste and plastic waste to the self-help group persons and from remaining wards only plastic wastes are being handed over to the self help groups.
- f. The municipal solid waste collected is taken to a community hall at Marshalpuram, Kollencode Town Panchayat. The said solid waste is segregated to plastic and wet organic waste. The plastic waste is to be utilised for road laying and wet organic waste is utilised as manure for the coconut farm and plantain farms. The said site was also inspected and found that segregation of waste was being carried out.

3. It is respectfully submitted that, authorisation from TNPCB is not required as per the Solid Waste Management Rules 2016, since the Municipal Solid Waste generation is less than 5 tons/day. Further, TNPCB vide letter dated 15/10/2020 has addressed the Executive Officer, Kollencode Town Panchayat, on the following, 'The Kollencode Town Panchayat, Kanyakumari District shall explore the


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

possibility of providing Organic Waste Converter (OWC) of adequate capacity to treat the wet organic waste of quantity 0.45 tons/day scientifically to convert into manure and to be utilised in farms. The plastic waste and other inorganic waste collected to be disposed for further beneficial use so as to comply with the Solid Waste Management Rules, 2016.'

4. It is submitted that the Kollencode Town Panchayat is not scientifically treating the wet waste generated of 0.45 tons/day and it was also observed that segregation is not being carried out at 12 wards. Hence, the Board is in the process of levying Environmental Compensation to the Kollencode Town Panchayat.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032
BEFORE ME

VERIFICATION

I, Tmt. R.Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby verify that the contents of above report are true to the best of my knowledge through records

Verified at Chennai on this 03rd day of November, 2020.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

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NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondents No. 2 & 5
Thiru. C. Kasirajan
Advocate, Chennai.**

Date: 03.11.2020.